

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
UNAKOTI DISTRICT, KAILASHAHAR.

Monthly statement regarding Pendency & Disposal report for the month of May, 2019.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & sessions Judge Unakoti District, kailashahar.	115	5	84	13	20	1	219	19
Addl. District & sessions Judge kailashahar, Unakoti District.	30	7	45	16	0	0	75	23
Civil Judge (Sr. division) & Asstt. Sessions Judge, Kailashahar, Unakoti District.	68	26	5	0	0	0	73	26
Chief Judicial Magistrate-Cum- Civil Judge(Sr. Division), Unakoti District, Kailashahar.	51	4	247	150	312	138	610	292
Civil Judge(Jr.Division)-Cum- Judicial Magistrate 1st Class, Kailashahar, Unakoti Judicial District.	119	20	233	105	143	134	495	259
Judicial Magistrate 1 st Class- Cum- Civil Judge(Jr. Division),Kailashahar, Unakoti Judicial District. (Court No.1)	44	8	201	157	390	60	635	225
Judicial Magistrate 1 st Class- Cum-Civil Judge(Jr. Division),Kailashahar, Unakoti District. (Court No.2)	Vacant							

**Remarks: 20 nos Consumer Protection (CP) Act cases of District & Sessions Court were
Not entered in CIS hence those cases are shown in pending column of Petty case.**

No. 3391 /

Dated, Kailashahar
The 4th June, 2019

Forwarded to: the System Officer of District & Sessions Judge's Court, Unakoti District, Kailashahar for
Necessary compliance.


District & Sessions Judge
Unakoti District, Kailashahar.